

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 570 /Accts.

Dated-09.09.2024

The Court has been pleased to reject the representations of the following Advocates regarding allotment of chambers:-

Sl.No.	Form S.No.	Name of Advocate
1	111	Vijoy Kumar Sinha
2	246	Asif Khan
3	589	Parwez Ahmad Khan
4	79	Ajay Shanker
5	155	Rajesh Kumar Singh
6		Sanjay Kumar Prasad
7	436	Chaitali Chatterjee Sinha
8	237	Nawin Kumar Singh
9	345	Manish Kumar
10		Kavita Singh (2038/03)
11		Namita Sahay (5014/99)
12		Kumar Vimal (4874/2006)
13		Devendra Kumar Pathak (913/1989)
14		Numerous Female Advocates of the Court
15	248	Manjula Upadhyay
16	11	Amaresh Kumar
17	256	Nityananda Mahato
18		Chandra Prabha
19	611	Rinku Kumari Bhakat
20	410	Radha Krishan Gupta

By Order,
Sd/- NIKESH KUMAR SINHA
Registrar General

Memo No. 1941 /Accts.

Dated-09.09.2024

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General